

DIVISION BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/136(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	TARA JAIN VS MISRILALL MINES PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Sayantan Bose, Adv.] For the Respondent

Ms. Ankita Chowdhury, Adv.]

Mr. Deepnath Roy Chowdhury, Adv.] For the Respondent

Mr. Rajarshi Dutta, Adv.]

Mr. S. K. Dutta, Adv.]

Ms. S. Dutta, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **20th September, 2024**.

**Anamitra Pal
Court Officer**